GOVERNMENT OF INDIA TEXTILES LOK SABHA

STARRED QUESTION NO:404 ANSWERED ON:17.12.2009 HANDLOOM WEAVERS Chauhan Shri Dara Singh;Singh Rajkumari Ratna

Will the Minister of TEXTILES be pleased to state:

- (a) the number of handloom weavers in the country as on date, State-wise;
- (b) whether the funds released by the Government for the implementation of various schemes for weavers are not being fully utilised;
- (c) if so, the details thereof; and
- (d) the measures being adopted by the Government to ensure optimum utilization of funds released for the benefits of the weavers?

Answer

MINISTER OF TEXTILES (SHRI DAYANIDHI MARAN)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO.404 FOR 17.12.2009

- (a): As per the Joint Census of Handlooms and Powerlooms Report 1995-96, the number of persons engaged in weaving (weavers) and Allied activities are 65,51,354. The State-wise details of number of handloom weavers is Annexed at Annexure-I.
- (b) & (c): The Government of India is implementing five schemes during the 11th Five Year Plan for the development and welfare of the handloom weavers throughout the country. The funds released by Government of India under four schemes, namely, Marketing and Export Promotion Scheme, Handloom Weavers Comprehensive Welfare Scheme, Mill Gate Price Scheme and Diversified Handloom Development Scheme, are being almost fully utilized for the benefits of the weavers. Under the fifth scheme, namely, Integrated Handlooms Development Scheme, in all the states, State Government is the Implementing Agency and in some of the States, there is some delay in utilization of funds. The state-wise funds released and its utilization is attached as Annexure-II.
- (d): The Government of India monitors the implementation of the schemes by calling physical and financial progress reports from State Governments on regular basis. Field visits are made by the officials of Government of India to monitor the actual implementation of schemes in the field. The State Governments being the Implementing Agencies also monitor the implementation of the schemes and proper utilization of funds. At regular interval, meetings for proper utilization of funds are being conducted with the officials of the State Governments.